

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-718(ND)2019**

**COARM:**

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2019**

**NAME OF THE COMPANY: GP Petroleum Ltd. V/s. M/s. VCRM  
Petrochemicals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

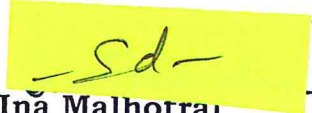
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	<b>Present for the Petitioner:</b>	Mr. Simran Mehrotra and Mr. Karan Mehra, Advocates		
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**ORDER**

Since the affidavit of service is not traceable, Ld. Counsel submits that she may be permitted to file a fresh one. Liberty granted.

To come up on 23<sup>rd</sup> July, 2019.

  
**(Inā Malhotra)**  
**Member (J)**

(Sapna)